

Central Administrative Tribunal Principal Bench, New Delhi

O.A.No.3738/2016

Thursday, this the 20th day of December 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Balraj Singh Jaswal s/o late K R S Jaswal
Age 54 years
r/o C-4-G, Flat No.81-B
Janakpuri, New Delhi – 110 058
2. Chandra Pal Singh s/o late Devi Singh
Aged 57 years
r/o B/203, Lotus Apartment
Street No.3, Mahaveer Enclave
Palam, Dabri Road
New Delhi – 110 045
3. Surendra Singh Yadav s/o late Awadh Ram
Age 59 years
r/o 11-A, Nilgiri-III
Sector 34, NOIDA, UP
4. Kanwar Pal Singh s/o late Shyam Sunder
Age 56 years
r/o 11-B, Nilgiri-III
Sector 34, Noida 201301 (UP)\
5. Govind Kumar Gupta s/o Shri Laxman Prasad Gupta
Age 56 years
r/o flat No.D-2002
Sethi Max Royal
Sector 76, Noida 201301
6. Chandra Bhushan Shrivastava
s/o late Ramesh Prasad
age 59 years
r/o Flat No.2A, Block 2
Southern Breeze
1266, Upen Banerjee Road
Kolkata – 700 060
7. Ashok Kumar Singh s/o Shri Prithvi Pal Singh
Age 56 years
c/o Mrs. Bharti Ghosh
48, DPP Road (Flat No.F/1, 1st Floor)
Kolkata – 700047
8. Rajendra Maganlal Patel s/o late Maganlal Patel
Age 55 years
r/o Type-V/31, Harbour Park Extension
Port Conoly, Near Rama Krishna Mission

Beach Road,
Vishakhapatnam 535005

9. D. Venkata Raman
s/o Shri V Dorairaj
age 52 years
r/o E 4 Chennai Port Officers Quarters
Near Nappiar Bridge, Kamarajar Salai
Chennai – 600009
10. Y Umakanth Reddy
s/o Y. Venkata Ramana
age 56 years
r/o C-5 Samiyani Block
Deep Bhawan Residential Complex
8/1, Patel Colony
Jamnagar – 361108 (Gujarat)
11. Madhukar G Gudadhe
s/o Shri Gopalrao Sampatrao Gudadhe
age 47 years
r/o Kuzhikambil House
38/2474, Elamkulam
Kochi – 682 017

..Applicants

(Ms. P K Gupta, Advocate)

Versus

1. Union of India through Secretary
Ministry of Shipping
Transport Bhawan
Parliament Street
New Delhi – 110 001
2. The Director General
Department of Light Houses & Light Ships
Ministry of Shipping
Deep Bhavan
Sector 24, Noida
Uttar Pradesh 201301

..Respondents

(Mr. Gyanendra Singh and Mr. Satish Kumar, Advocates)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for respondents submits that the subject matter of this O.A. is the same as in O.A. No.1984/2017. Through an order dated 05.07.2018, this Tribunal allowed the said O.A. directing that the applicants therein are entitled to be

extended the benefit of revised pay scale for the posts of Director and Deputy Director, as recommended by the 5th Central Pay Commission, but without any arrears.

2. During the pendency of this O.A., the respondents have passed order dated 14.09.2018 extending the benefit of pay scale for the posts of Director and Deputy Director. The arrears were denied to the applicants therein. The result is that the applicants herein got the same relief as those in O.A. No.1984/2017. Since we denied the arrears to the applicants in the said O.A., we direct that the applicants herein also are also not entitled for arrears.

3. Since nothing needs to be further adjudicated in the O.A., it is disposed of as infructuous.

There shall be no order as to costs.

December 20, 2018
/sunil/